NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1347/(MAH)/2017 M.A. No. 635/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Vandana Energy & Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

19 Roban Agrawal 2/b MDF J Parties gur fu the Appointant - M.A. 1 685/2017

ORDER

MA No. 635/2017 IN CP No. 1347/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sa/-

B.S.V. PRAKASH KUMAR

Member (Judicial)